

**IN THE INCOME TAX APPELLATE TRIBUNAL
JABALPUR BENCH JABALPUR**

**BEFORE SHRI SUDHANSHU SRIVASTAVA, JUDICIAL MEMBER AND
SHRI ANADEE NATH MISSHRA, ACCOUNTANT MEMBER**

ITA No.40/Jab/2022
Assessment Year: 2017-18

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| Prakash Chand Hinduja, S/o Mittumal Hinduja Amar Ganj Road, Khaiber Line, Madhav Nagar, Katni PAN: AAZPH 1859H | Vs. | Pr. Commissioner of Income Tax, Annexe Building, Aayakar Bhawan, Napier Town, Jabalpur |
| (Appellant) | | (Respondent) |

| | |
|-----------------------|-----------------------------|
| Appellant by | Shri Dhiraj Ghai, CA |
| Respondent by | Shri Ravi Mehrotra, CIT(DR) |
| Date of hearing | 07/07/2023 |
| Date of pronouncement | 21/07/2023 |

ORDER

PER SUDHANSHU SRIVASTAVA, J.M.:

This appeal is preferred by the assessee against the order dated 02.03.2022 passed by the Ld. Pr. Commissioner of Income Tax, Jabalpur-1 for A.Y. 2017-18.

2. The Id. Counsel for the assessee sought the permission of the Bench to withdraw the appeal by moving application dated 06.07.2023 stating that the appeal may be allowed to be withdrawn.

3. Learned D.R. has no objection.

4. Accordingly, we permit the assessee to withdraw the present appeal.

4. In the final result, appeal filed by the assessee is dismissed as withdrawn.

(Order pronounced in the open court on 21/07/2023 in accordance with Rule 34(4) of the I.T.A.T. Rules.)

Sd/-
(ANADEE NATH MISSHRA)
Accountant Member

Sd/-
(SUDHANSHU SRIVASTAVA)
Judicial Member

Dated: 21/07/2023

Aks

Copy of the order forwarded to :

1. The Appellant
2. The Respondent.
3. Concerned CIT
4. The CIT(A)
5. D.R., I.T.A.T., Lucknow

Asstt. Registrar